

Dated: 11-1-96

None for the applicant.
Mr. Suresh Kumar
Counsel for Respondents.
No reply filed yet.
S.O. to 7-3-1996 for
reply.

[Signature]
Dy. Registrar

Dated: 7-3-96

None for the applicant.
Mr. Suresh Kumar
Counsel for the respondents.
He may be granted some
time for filing reply.
S.O. to 10-6-96 for reply.

[Signature]
Dy. Registrar

M.P. No. 268/96
for permission to
dismiss or want
of prosecution in
above case heard on
8-4-96

1573

V II/L

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

adp

Sharma
(B.S.H. Singh)
M(J)

dt. 8/4/96.
order/Judgement despatched
to Applicant/Respondent(s)
on 17/4/96.

[Signature]
24/4/96

8/4/96-56

None for Applicant.
Shri Suresh Kumar for
Shri M.I. Sethna Counsel
for Respondents.

Applicant has filed MP-268/96
for withdrawal of O.A. No.
1079 of 1995.

In the circumstances
MP-268/96 is
allowed and disposal
of O.A. is disposal
of as withdrawn.